

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 264 of 2013 & I.A. No. 195 of 2014**

**Dated : 12<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Steel Authority of India Ltd. ... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Shri Rajiv Shankar Dvivedi  
with S.K. Sarkar

Counsel for the Respondent(s) :

**ORDER**

Learned counsel for the appellant has filed I.A. No. 195 of 2014 for modification. He seeks some time.

Accordingly, the matter may be put up for hearing on **26<sup>th</sup> August, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**